

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated :25th March, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No 171 of 2010

Western Electricity Supply Co. ... Appellant(s)

Versus

O.E.R.CRespondent(s)

**Counsel for the Appellant(s): Mr. Suresh Tripathy
Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Ravi Shankar Nanda & Mr. Shakit Akhtar
for R.2
Mr. Rutwik Panda for R.1
Mr. R.B. Sharma for R.3
Mr. Ashok K. Parija, Sr. Adv. with
Mr. R.M. Patnaik & Mr. P.P. Mohanty for R.4**

Appeal No 187 of 2010

M/s OCL Iron & Steel Ltd. ... Appellant(s)

Versus

O.E.R.CRespondent(s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Ravi Shankar Nanda & Mr. Shakit Akhtar
Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. R.B. Sharma for R.3
Mr. Ashok K. Parija, Sr. Adv. with
Mr. R.M. Patnaik & Mr. P.P. Mohanty
Mr. Suresh Tripathy**

ORDER

Heard the learned counsel for the parties. Post the matters for further hearing on 08.04.2011.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**